

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 29

CP No. 74/Chd/HP/2020

Under Section 58, 59, 213,
241 & 242, CA 2013

In the matter of:

The Unemployed Engineers Labour &
Construction Co-Operative Society Ltd.

...Petitioner

Vs

Lakshmi Narayana Hydro Energy Pvt. Ltd.& Ors.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 08.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta